

Annexure-6

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023

In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-

A handwritten signature is present over a circular stamp. The stamp contains the text 'SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED' around the perimeter.